# Affidavit to be Furnished by the candidate along with Nomination Paper Before the Returning Officer.

# For election to Bihar Legislative Assembly (Name of the House)

From 177 - Harnaut Constituency (Name of the Constituency)

I Hari Narayan Singh son of Late Shivdutt Prasad Aged 77 (Seventy seven) years, resident of Vill-Mahmadpur, P.O.-Ramghat Bodhi Bigha, P.S.-Nagarnaussa, Dist.-Nalanda, Pin-801305 (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:(Strike out whichever is not applicable)

 I am a candidate set up by Janta Dal (United) (name of the political party)/am contesting as an Independent candidate.

# 2. Details of PAN and status of filling of Income tax return :-

SI. No.	Name	Permanent Account Number (PAN)	The financial year for which the last Income Tax return has been filed	Total Income shown In Income Tax Return (in Rupees)
1.	(a) Self	AMQPS2420J	2022-2023	4,68,530/-
	(b) H.U.F.	AACHH5913B	2022-2023	The state of the s
2.	Spouse	EKEPD0581D	NIL	7,49,880/-
3.	Dependent-1	NIL	NIL	NIL
4.	Dependent-2	NIL	NIL	NIL
5.	Dependent-3	NIL	NIL	NIL
-		14114	NIL	NIL

# 3. The following case(s) is/are pending against me in which cognizance has been taken by the court :-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL
(b)	Name of the Court, Case No. And Date of order taking cognizance :	NIL
(c)	Details of Appeal(s)/Application(s) for revision (if any) filed against the above order(s):	NIL

# 4. Case in which I have been convicted by a court of law (other those referred to in Form 26) :-

101	The July 10 C C C C C C C C C C C C C C C C C C	
(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	NIL
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	NIL
(c)	Punishment imposed :	NIL

# 5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents :

### A. Details of movable assets:

Note :-

- Assets in joint name indicating the extent of joint ownership will also have to be given.
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme Name of Bank/Institution and Branch are to be given.
- Value of Bank/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per book in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the Income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment.

Si No		Self	Spouse	-		
(i	The state of the s			-1	Stat Deper	ndent Depender
-		Rs. 2,10,000/-	Rs. 85,000/	- NI	L NI	L NIL
(iii	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	Deposit in Bank S.B. A/c (a) S.B.I. B.V.M, Patna A/c No10839459241 dt. 31/03/2023 Rs. 10,86,488/- (b) M.B.G.B. Ramghat (Nalanda) A/c No74680100000015 dt. 31/03/2023 Rs. 1,33,881/- (c) K. sector, Patna A/c No010014743558 dt. 31/03/2023 Rs. 41,222/- Total Rs. 12,61,991 5 Years T.D. With Post office (a)A/c No020000353551 dt. 06/01/2021 Rs. 1,50,000/- (b)A/c No4752166748 dt. 05/03/2020 Rs. 1,50,000/- (c)A/c No020070943373 dt. 18/03/2023 Rs. 1,50,000/- (d) A/c No020037114487 dt. 30/03/2022 Rs. 1,50,000/- (f)A/c No020034414080 dt. 12/03/2022 Rs. 1,50,000/- Total Rs. 9,00,000/-	Deposit in Bank S.B. A/c A/c No 746801000000103 M.B.G.B. Ramghat (Nalanda) dt.31/03/2023 Rs. 2,50,644/-	1.44		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and other and the amount.	Mutual Fund on dt.31/03/2023 (a) LC.I.C.1 pru Folio No 9916814/40 Rs. 21,41,974/- (b) S.B.I Folio No21921376 Rs. 8,16,628/- (c)Tata Folio No3400650/25 Rs. 18,73,835/- (d)H.S.B.C Folio No3129694 Rs. 1,43,373/- Total Rs. 49,75,812/-	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in any Financial Insurance in Post office or Insurance Company and the amount.	Total Rs. 49,75,812/-	NIL	NIL	NIL	NIL
(v)	Personal loans/advance given					

	to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/ Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	(a) Scorpio S11 make 2021 (b) Inova Crista make 2016 Total  Rs. 18,00,000/- Rs. 16,00,000/- Rs. 34,00,000/-	NIL	NIL	NIL	NIL
(vii)	Jewellery, bullion and valuable thing (give details of weight and value)	Gold Ornaments 90 gms, Value Rs. 4,50,000/-	Gold Ornaments 140 gms.   Value   Rs. 7,00,000/-   Silvar Ornaments 600 gms   Value   Rs. 30,000/-   Total   Rs. 7,30,000/-	NIL	NIL	NIL
(viii)	Any other assets such as value of claims/interest.	Indeterminate share in H.U.F. property Deposite in Bank S.B A/c (a) S,B.I. R. Block Patna A/c No61314319541 dt. 31/03/2023 Rs. 3,02,171/-5 Years T.D. With Post office (a) A/c No4372287892 dt. 26/03/2019 Rs. 1,50,000/- (b) A/c No4752176570 dt. 05/03/2019 Rs. 1,50,000/- (c) A/c No020000352330 dt. 06/01/2021 Rs. 1,50,000/- (d) A/c No020070942456 dt. 18/03/2023 Rs. 1,50,000/- (e) A/c No020034415195 dt. 12/3/2022 Rs. 1,50,000/- Total. Rs. 7,50,000/-	NIL	NIL	NIL	NIL
		Mutual Fund on dt. 31/03/2022 (a) I.C.I.C.I Pru Folio No 14896681/88 Rs. 7,09,614/- (b) Aditya Birla Sun Life Folio No 1036702065 Rs. 2,44,916/- (c) Kotak Folio No 9408678/93 Rs. 1,86,260/- (d) Bandhan Folio No 202304 Rs. 1,26,581/- Total. Rs. 12,67,371  Lone to Anil kumar dt. 05/12/2017 Rs. 8,00,000/- Gold Ornaments				
		320 gms. Value Rs. 16,00,000/- Cash in Hand Rs. 1,15,000/- Total Rs. 44,79,601/-				
(ix)	Gross Total value	Rs. 1,79,96,946/-	Rs. 9,80,644/-			

### B. Details of Immovable assets :

#### Note :-

1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.

SI. No.	Description	Self	Spouse	Dependent-	Dependent -2	Dependent -3
(i)	Agricultural Land Location(s) Survey Number(s)	NIL	NIL	NIL	NIL	NIL
	Area (Total measurement in acres)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL	NIL



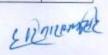
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	Date of purchase in case of self acquired property Cost of Land (in case of Purchase) at	NIL	NIL	NIL	NIL	NII
	the time of Purchase		122000			
		NIL	NIL	NIL	NIL	NII
	Any Investment on the land by way of development, Construction etc.	NIL	NIL	NIL	NIL	NII
4110	Approximate Current market value.	NIL	NIL	NIL	NIL	NII
(ii)	Non-Agricultural Land Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property (a) Urban land at Mauza Paharipar Patna Khata No224, Khashra No786 Purchase dt. 01/09/2010 & 27/04/2011	NIL	NIL	NIL	NII
	Area (Total measurement in Sq.ft.)	6124.50 Sq. ft.	NIL	NIL	NIL	NII
	Whether inherited property (Yes or No)	No	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Khata No224, Khashra No786 Purchase dt. 01/09/2010 & 27/04/2011	NIL	NIL	NIL	NII
	Cost of Land (in case of Purchase) at the time of Purchase Any Investment on the land by way	Rs. 10,00,000/-	NIL	NIL	NIL	NIL
	of development, Construction etc.	Construction of boundry dt05/03/2021 Rs. 3,00000/-	NIL	NIL	NIL	NII
	Approximate Current market value.	Rs. 60,00,000/-	NIL	NIL	NIII	NITT
iii)	Commercial Buildings (Including apartments) Location(s) Survey Number(s)	Non-Agricultural land at Mahamadpur, P.ORamghat, P.SNagarnaussa (Nalanda)	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in Sq.ft.)	Godown Area 10,000 Sq.ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development, Construction etc.	development Rs. 10,00,000/- Year-2008	NIL	NIL	NIL	NIL
	Approximate Current market value.	Rs. 45,00,000/-	NIL	NIL	NIL	NIL
	Residential Buildings (Including apartments) Location(s) Survey Number(s)	Indeterminate share in H.U.F. Property Residential Building at Mahamadpur, P.ORamghat, P.S Nagarnaussa (Nalanda)	NIL	NIL	NIL	NIL
	Area (Total measurement in Sq.ft.)	9,000 Sq.ft.	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in Sq.ft.)	1,600 Sqft.	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Yes	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property  Cost of property (in case of	NIL	NIL	NIL	NIL	NIL
	Purchase) at the time of Purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, Construction etc. Approximate Current market value.	development Rs. 28,00,000/- Year-2013 Rs. 75,00,000/-	NIL	NIL	NIL	NIL
			NIL	NIL	NIL	

(v)	Other (such as interest in property)	NIL	NIL	NIL	NIL	NIL
(vi)	Total of Current Market value of (i) to(v) above	Rs. 2,31,00,000/-	NIL	NIL	NIL	NIL

6. I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

SI. No.	Description	Self	Spouse	Dependent -1	Dependent -2	Depender
(i)	Loan or dues to Bank/Financial institution(s) Name of Bank or FI Amount outstanding Nature of loan	Car Loan From Bihar Vidhan Mandal, Patna dt March 2021 Rs 15,00,000/-	NIL	NIL	NIL	NIL
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Car Loan Outstanding dt31/03/2023 Rs 11,32,000/-	NIL	NIL	NIL	NIL
	Any other liability	NIL	NIL	NIL	NIL	NIL
	Grand Total of liabilities	Rs. 11,32,000/-	NIL	NIL	NIL	NIL
(ii)	Government Dues : Dues to department dealing with government Accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of electricity	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with supply of Telephones/Mobiles	NIL	NIL	NIL	NIL	NIL
	Dues to department dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL	NIL
	Municipal/Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
	Any other Dues	NIL	NIL	NIL	NIL	NIL
	Grand Total of all Govt. Dues	NIL	NIL	NIL	NIL	NIL

## 7. Details of profession or occupation :



### a. Self M.L.A, Bihar, Patna.

b. Spouse House wife.

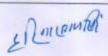
### 8. My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course.) (Name of the School/College/University and the year in which the course was completed.)

SI. No.	Course Completed	Year	School/College	Board/University
1.	Matriculation	1960	Bapu High School, Chandi (Nalanda)	B.S.S.E.B. Patna
2.	Graduation	1965	Nalanda College, Bihar Sharif (Nalanda)	Magadh University, Bodh Gaya

# 9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1.	Name of the Car	ndidate	Sri. Hari Narayan Singh				
2.	Full postal address		Vill-Mahmadpur, P.ORamghat Bodhi Bigha, F Nagarnaussa, DistNalanda, Pin-801305				
3.	Number and Nar	ne of the constituency and state	177, Harnaut, Nalanda (Bihar)				
4.	Name of the Po candidate (others	olitical party which set up the wise write 'Independent')  Janta Dal (United)					
5.	(a) Number of cases in which conviction order passed (other than those referred to Form 26)		NIL				
	(b) Total numbe court(s) have	r of Pending cases where the taken cognizance.	NIL				
6.	PAN of		Year for which last Income Tax Return filed	Total Income shown (2022-2023)			
	(a) Candidate	(i) Self	AMQPS2420J	4,68,530/-			
		(ii) H.U.F.	AACHH5913D	7,49,880/-			
	(b) Spouse		EKEPD0581D	NIL			
	(c) Dependents		NIL	NIL			



		Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
	A.	Moveable Asset. (Total value)	Rs. 1,79,96,946/-	Rs. 9,80,644/-	NIL	NIL	NIL
	B.	Immovable Asset.					
		(i) Purchase Price and Development cost of Immovable Property (Total Value)	Rs. 60,00,000/-	NIL	NIL	NIL	NIL
		(ii) Approximate Current Market Price of Asset.(Total Value)	Rs. 2,31,00,000/-	NIL	NIL	NIL	NIL
8.		Liabilities					
	A.	Government dues (Total)	NIL	NIL	NIL	NIL	NIL
	В.	Loans from Bank, Financial Institutions and other (Total)	Rs. 11,32,000/-	NIL	NIL	NIL	NIL

### 9. Highest educational qualification :

(Give details of School/University education with full form of the certificate/diploma/degree course.)

(Name of the School/College/University and the year in which the course was completed.)

Graduation in Nalanda College, Bihar Sharif (Nalanda) from Magadh University, Bodh Gaya, in years 1965.

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna this the 31day of July 2023.

CHARLES (Hari Narayan Singh)
DEPONENT